of the Central Excises and Salt Act,

- (i) G. S. R. No. 326, dated the 28th March, 1981, publishing the Central Excise (8th Amendment) Rules, 1981. [Placed in Library. See No. LT-2345/81.]
- (ii) G. S. R. No. 329, dated the 28th March, 1981, publishing the Central Excise (9th Amendment) Rules, 1981. [Placed in Library. See No. LT-2345/81.]
- III. A copy each (in English and Hindi) of the following Notifications of the Ministry of Finance (Department of Revenue), under section 296 of the Income-tax Act, 1961:—
 - (i) S.O. No. 1009, dated the 28th March, 1981.
 - (ii) S.O. Nos. 1011 to 1016, dated the 28th March, 1981.
 - (iii) S.O. Nos. 1021 to dated the 28th March. 1981.

[Placed in Library. See No. LT-2325[81 for (i) to (iii) above.]

- IV. A copy each (in English and Hindi) of the following Notifications of the Ministry of Finance (Department of Revenue), under section 159 of the Customs Act, 1962, alongwith Explanatory Memoranda on the Notifications: -
 - (i) G.S.R. Nos. 272(E) to 275 (E), dated the 3rd April, 1981. [Placed in Library. See No. LT-2323/81.]
- (ii) G.S.R. No. 286(E), dated the 10th April, 1981. [Placed in Library. See No. LT-2353/81.]
- V. A copy each (in English and Hindi) of the following Notifications of the Ministry of Finance (Department of Revenue) alongwith Explanatory Memoranda thereon: -
 - (i) G.S.R. Nos. 277(E) 278(E), dated the 3rd April, 1981. [Placed in Library. See No. LT-2324/81.]

- (ii) G.S.R. No. 280(E), dated the 7th April, 1981. [Placed in See No. LT-2354/81.] Library.
 - (iii) G.S.R. No. 281(E), dated the 8th April, 1981. [Placed in Library. See No. LT-2347/81.]

REFERENCE TO THE WAIVER OF MINIMUM CHARGE FOR POWER IN RAJASTHAN DUE TO ACUTE SHORTAGE OF POWER

THE VICE-CHAIRMAN (SHRI ARVIND GANESH KULKARNI): Now, we go to the Special Mention. Shri Jaswant Singh.

SHRI JASWANT SINGH (Rajasthan): I am gratteful to you for giving me this opportunity. I rise to make a special mention of a continued difficulty that Rajasthan is facing of late due to acute shortage of power there. This has been going on for the past six months by fits and This has particularly aggravated recently because of the failure of both the RAP plants at Kota. This has resulted in a situation wherein people are deprived of water because in the absence of power water cannot be supplied. Domestic power has been curtailed. This situation is being repeated in Rajasthan There is total stoppage of power to industry. the last six to seven months Rajasthan has been facing extreme power shortage which can only be attributed to the inefficiency of the state and Central Governments.

Then there is an additional aspect which I would like to mention with your permission. The Government of Rajasthan has a scheme of minimum charges. These minimum charges are irrespective of whether the user uses a particular quantum of power or does not use it. Whereas the minimum charge is levied on the agriculturists, correspondingly the minimum obligatory supply of power is not provided. This is a highly iniquitous situation and in Rajasthan all are badly affected by this. Wherever you have a concept of minimum charge,

Re. holding of Urdu writers,

[Shri Jaswant Singh] there has also to be a concept of minimum supply. I would, therefore, make an appeal that the minimum charge for this year in Rajasthan should he completely waived.

REFERÈNCE TO THE REPORTED HOLDING OF URDU WRITERS' CONFERENCES ON COMMUNAL LINES

श्री नागेश्वर प्रसाद शाही (उत्तर प्रदेश) : श्रीमन्, देखने को ग्रब यह श्रा रहा है सामने कि सरकारी पार्टी अपने राजनैतिक स्वार्थ के लिए देश की एकता को भी समाप्त करने पर तुली हुई है। इस कार्य के लिए वह देश के विभिन्न हिस्सों में साम्प्रदायिकता की बढावा दे रही है। हम ने देखा कि गजरात में जो ग्रान्दोलन चल रहा था उस के पीछे भी कांग्रेस (ग्राई) का हाथथा।

श्री पी० राममृति (तमिलनाड) कुछ लोगों का ।

श्री नागेइवर प्रसाद शाही : लोगों का । महाराष्ट्र में जो शिव सेना आगे जा रही है उस के पीछे अन्त्ले साहब का हाथ है । बंगलीर में जो क्षेत्रीयता बढ़ायी जा रही है और यह कहा जा रहा है केरलाइट्स श्रीर तमिलि-यन्स को निकाल दो कर्नाटक से, उस के पीछे कर्णाटक के चीफ मिनिस्टर का इाथ है। श्रीमन्, काक्सीर में जहां साम्प्रदायिकता का नामोनिणान नही था प्रधान मंत्री जी ने कहा कि यहां तो हिद्यों के साथ बड़ा ग्रन्थाय हो रहा है। श्रोमन्, इस तरह की बहुत-सी हरकतें संकारी दल अपने लाभ के लिए कर हा **है**। श्रीमन्, सभी लोग चाहते हैं कि देश की जितनी भाषाएं हैं सब की तरककी

हो । लेकिन सरकारी पार्टी क्या कर रही है। सरकारी पार्टी लखनक में हिन्दू उर्द सम्मेलन ग्रांर ममलिम उर्द सम्मेलन कर रही है । इसी महीने की 19 तारीख को लखनऊ में हिन्दू उर्दू लेखक सम्मेलन को एड़ेस किया उत्तर प्रदेश के चीफ मिनिस्टर ने, उन्होंने प्रिसाइड किया, उस को एड्रेस किया बिहार के चीफ मिनिस्टर श्री अगन्नाथ मिश्र ने...

Conferences on

Communal lines

श्री पी० रामगति वह कुछ जानते है उर्दु के बारे में ?

श्री नागेश्वर प्रसाद शाहीं दोनों कुछ नहीं जानते । श्रीमन्, उस के साथ-साथ यह भी तय हम्रा कि इस के बाद (समय की घन्टी)... घन्टी रोकिये।

VICE-CHAIRMAN THE ARVIND GANESH KULKARNI): How can I? I have got the names of seven or eight persons.

SHRI NAGESHWAR PRASAD SHAHI: Please don't disturb me.

THE VICE-CHAIRMAN (SHRI ARVIND GANESH KULKARNI): I am not disturbing you. But you have to observe the time-limit.

SHRI NAGESHWAR PRASAD SHAHI: I know it.

VICE-CHAIRMAN THE (SHRI ARVIND GANESH KULKARNI): You have got five minutes only and I cannot give you more time.

श्री नागेश्वर प्रसाद शाहीं : मैंने दो मिनट नहीं लिये, अभी से आप **डिस्टर्ब** कर रहे है।

THE VICE-CHAIRMAN (SHRI ARVIND GANESH KULKARNI): I have noted the time here. please go ahead.